

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 164, 166 & 121 of 2013

Dated : 12th March, 2014

In the matter of:

Reliance Infrastructure Ltd. Appellant(s)

Versus

**Maharashtra Electricity
Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

ORDER

There is no sitting of the Bench today.

The matter is fixed for hearing on **7th April, 2014.**

(Court Master)